

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA NO. 1156 OF 2018 IN**  
**DFR NO. 2162 OF 2018**

**Dated : 08<sup>th</sup> October, 2018**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

**Power Grid Corporation of India Limited** ..... **Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors.** ..... **Respondent(s)**

Counsel for the Appellant(s) : Ms. Swapna Seshadri

Counsel for the Respondent(s) : ----.

**ORDER**

Issue fresh notice to the Respondent Nos.2, 3, 4, 8 & 9 on IA No. 1156 of 2018 returnable on 13.11.2018. Dasti, in addition, is also permitted.

List this matter on **13.11.2018.**

**(S.D. Dubey)**  
**Technical Member**  
pr/pk

**(Justice N.K. Patil)**  
**Judicial Member**